

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 606
IB-449/ND/2023

IN THE MATTER OF:

M/s. Vantage Buildwell Pvt. Ltd.

...PETITIONER

Vs.

RoC

...RESPONDENT

Section

U/s 59 of IB Code, 2016

Order delivered on 02.02.2024
(Hearing through VC & Physical Mode)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant/Liquidator

:Mr. S. Shiva, Adv.

For the RoC

:Ms. Shankari Mishra, Adv.
Niharika Tanwar

ORDER

Ld. Counsel for the Applicant is present. Ld. Counsel for the RoC is present and submitted that they have cured the defects in their report with the Registry and is likely to be reflected on the e-portal. In view of this, list the matter on **23.02.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)